

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3893

ANSWERED ON:20.03.2013

. HELICOPTER CRASHES

Gandhi Shri Feroze Varun;Karunakaran Shri P.;Nirupam Shri Sanjay Brijkishorilal

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of helicopter/plane crashes in the country along with the loss of life and property reported during each of the last three years and the current year, incident-wise;
- (b) whether the Government has conducted any enquiry to find out the causes of such crashes;
- (c) if so, the details thereof and if not, the reasons therefor, incident-wise;
- (d) whether the compensation claims of all the passengers who lost their lives in Mangalore Air Crash have been settled according to the norms;
- (e) if not, the reasons therefor and the time by which it is likely to be done;
- (f) whether the Government proposes to set up Air Safety Board, an independent body and if so, the details thereof and if not, the reasons therefor; and (g) the steps taken by the Government to avoid mishaps in the future?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAD)

(a)to (c): A total of 25 aircraft accidents have taken place in the country during the last three years. No incident has been reported during the current year. Details of these accidents are Annexed.

(d) & (e) Before the end of two years limitation period, i.e, 22nd May, 2012, all the 160 cases (152 deceased and 8 injury cases) have been settled by Air India for an overall amount of Rs, 115.74 crores. Out of the above total 160 cases, 130 cases have been settled on a full and final basis and 30 cases have been settled on a

'Receipt Basis', without signing the full released and discharge document as the judgment given by the Division Bench of Hon'ble High Court of Kerala.

(f) Yes, Madam. Government has set up an Aircraft Accident Investigation Bureau vide Order No. 11012/01/2011-DG dt. 30.07.2012.

(g) DGCA has taken the following important steps to avoid mishaps in the future.

A Standing Committee headed by DGCA periodically monitors the progress of implementation of the recommendations made by various Courts/Committees of Inquiries.

Seminars organized by DGCA to create safety awareness amongst the operators-tissue of Air Safety Circulars to bring important observations/findings to the notice of the operators to avoid recurrence of the accidents. Safety precautions also are circulated through the Air Safety.

Periodical Safety Audit of operators and maintenance organizations by the Safety Audit teams of DGCA.

Airworthiness Control on Ageing Aircraft. .

Prevention of Bird Strike Incidents .